LIST OF CREDITORS

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. N | Category of creditor | | nary of claims received | | ary of claims dmitted | Amo unt of conti ngen t claim s | Amo unt of claim s not admi tted | Amount of claims under verification | Details in Annex ure | Remark s, if any |
|----------|----------------------------------------------------------------------------------------------------|---------------|----------------------------|---------------|--------------------------|------------------------------------------------------|----------------------------------------------------|-------------------------------------|-------------------------------|---------------------|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1. | Secured financial creditors belonging to any class of creditors | - | | - | | - | - | | Annex -1 | |
| 2. | Unsecured financial creditors belonging to any class of creditors | 3 | 69,89,402.00 | - | - | - | 69,8 9,40 2.00 | - | Annex -2 | - |
| 3. | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 43,60,868.00 | 1 | 43,60,868.00 | - | - | | Annex -3 | |
| 4. | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | - | | - | - | - | - | - | Annex -4 | |
| 5. | Operational creditors (Workmen) | - | - | - | - | - | - | - | Annex -5 | _ |



| 6. | Operational creditors (Employees) | - | - | | - | - | - | - | Annex -6 | - |
|----|-------------------------------------------------------------------------------------|---|-----------------|---|--------------------|---|----------------------|--------------------|-------------|---|
| 7. | Operational Creditors (Government Dues) | - | - | - | - | - | - | - | Annex -7 | - |
| 8. | Operational Creditors (other than Workmen and Employees and Government Dues) | 4 | 11,54,89,309.00 | 1 | 9,38,36,071. 00 | - | - | 2,16,53,238. 00 | Annex -8 | - |
| 9. | Other creditors, if any, (other than financial creditors and operational creditors) | - | | | | | - | - | Annex -9 | - |
| | Total | 8 | 12,68,39,579.00 | 2 | 9,81,96,939. 00 | - | 69,8 9,40 2.00 | 2,16,53,238. 00 | | - |



Annexure - 4

Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verificati on | Remarks, if any |
|------------|------------------|------------------------------|-------------------|---------------------------|-----------------------|----------------------------------|------------------------|-----------------------------------|---|------------------------------------------------|---------------------------------------|-------------------------------------------------|--------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by the guarante e | Whether related party? | % of voting share in CoC | | | | | |
| | - | - | - | - | - | • | - | - | - | • | • | | |
| - | • | - | | - | - | • | - | - | - | • | • | - | - |
| - | - | - | - | | - | - | - | - | - | - | - | | |

